[श्री जगदीश चन्द्र दीक्षित]

अधिकारी नही हू कि मैं अधिकार पूर्वक कह सकू कि अगर उन लोगो को नही मिला, तो अनुचित हुआ। किन्तु हमारे क्षेत्र मे कुछ लोगों की चर्चा है जिनके बारे मे जनता सोचती है कि उन को मिलना चाहिए।

मै एक व्यक्ति को जानता हू। वह एक ऐसे व्यक्ति से सम्बन्धित है, जो स्वराज्य पार्टी का लीडर था, जो बहुत ही बडा ट्रेड यूनियन लीडर भी था—वह इलाहाबाद का युवक था। कुछ और व्यक्ति हमारे आस-पास के थे। मेरा ध्यान है कि हमारे रक्षा मत्री इन बातो पर थोडा ध्यान दे कर आवश्यक कार्यवाही करे।

जैसा कि कई साथियो ने कहा है, हमारे कुछ पडौसी देश हैं, जिन से हमे सदा आक्रमण का भय है और इस लिए हमे सतर्क रहना है। इस हेतु अभी तक हमारी जो शक्ति सबसे अधिक कारगार हुई है, यानी वायुसेना की शक्ति, उस शक्ति मे और वृद्धि करनी चाहिए। इस सम्बन्ध मे सुझाव भी आये हैं।

MR DEPUTY-SPEAKER The hon Member may continue his speech on the next day.

15.57 hrs.

CONSTITUTION (AMENDMENT) BILL*

(Amendment of Ninth Schedule)

SHRI C. K CHANDRAPPAN (Tellichery): I beg to move for leave to introduce a Bill further to amend the Constitution of India

MR DEPUTY-SPEAKER. The question is

"That leave be granted to introduce a Bill further to amend the Constitution of India"

The motion was adopted.

SHRI C K CHANDRAPPAN: I introduce the Bill.

UTILIZATION OF CULTIVABLE RAILWAY LAND BILL*

श्री नरेन्द्र सिंह बिष्ट (अल्मोडा) · उपाध्यक्ष महोदय, मैं प्रस्ताव करता हू "कि रेल पटरी के दोनो ओर की भूमि तथा अन्य रेल भूमि की खेती बाड़ी के लिये उपयोग करने का उपबन्ध करने वाले विधेयक को पेश करने की अनुमति दी जाये।"

MR DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide for the utilization of land on both sides of railway track and other railway land for agricultural purposes".

The motion was adopted

श्री नरेन्द्र सिंह बिष्ट: मै विधेयक को पेश करता हू।

MR. DEPUTY SPEAKER· The next two Bills are standing in the name of Shri Bhogendra Jha But the hon Member is absent

SHRI S M BANERJEE (Kanpur): He has been sent to jail.

15.59 hrs.

FILM INDUSTRY WORKERS BILL

BY SHRI S C SAMANTA—*Contd*

MR. DEPUTY-SPEAKER: The House will now take up further consideration of the following motion moved by Shri R. S. Pandey on the 14th April, 1972 —

"That the Bill to provide machinery for fixation of wages and for improvement of working conditions of workers in the Film Industry, be taken into consideration"

Shri J M Gowder—absent Shri Bade—Absent.

AN HON MEMBER: Mr. Gowda is here.

16 hrs.

SHRI D B. CHANDRA GOWDA (Chikamagalur): Mr. Deputy-Speaker, Sir, I would like to speak—*(Interruption)*.

*Published in Gazette of India Extraordinary, Part II, section 2, dated 28. 4. 72.